

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

CP/CA No.1161/2016

IN THE MATTER OF:

Gac Logistics Pvt. Ltd.
Vs

.... APPLICANT / PETITIONER

AI Nafees Frozen Foods Exports Pvt. Ltd.

....

RESPONDENT

SECTION:

Under Section 433(e), 434

Order delivered on 17.01.2018

Coram:

CHIEF JUSTICE (RETD.) M. M. KUMAR
Hon'ble President

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s)

Mr. K. Datta, Ms. Prachi Jain and Mr.
Shantanu Parashar, Advocates

For the Respondent(s)

Mr. Vikas Pahwa, Senior Advocate with Mr.
Harsh Khanna, Mr. Vivek Jain, Mr. Karan
Khanuja and Mr. Tushar Agarwal,
Advocates

ORDER

For order, see (IB)-267(PB)/2017